

BUSINESS ADVISORY COMMITTEE

FORTY-FOURTH REPORT

(Third Lok Sabha)


The Business Advisory Committee held a sitting on Tuesday, the 1st March, 1966.

2. The Committee recommend allocation of time to the following items of Government legislative and financial business as shown against each:-

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| (1) The Indian Tariff (Amendment) Bill, 1966.
(<u>Consideration and passing</u>) | 1½ hours |
| (2) The Delhi Land Reforms (Amendment) Bill, 1966.
(<u>Consideration and passing</u>) | 2 hours |
| (3) The Imports and Exports (Control) Amendment Bill, 1966.
(<u>Consideration and passing</u>) | 1 hour |
| (4) The Armed Forces (Special Powers) Amendment Bill, 1966.
(<u>Consideration and passing</u>) | 2 hours |
| (5) Discussion and voting on the Supplementary Demands for Grants (General) for 1965-66. | 2 hours |
| (6) Discussion and voting on the Supplementary Demands for Grants (Kerala) for 1965-66. | 1 hour |

NEW DELHI;

March 1, 1966
Phalguna 10, 1887(Saka)


(HUKAM SINGH)

Chairman,
Business Advisory Committee.